

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/586/(IB)/2017  
NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION  
NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. Dheeraj Mani

Respondent

2. VIKAS KUMAR, ADV.

Counsel for the Petitioner

K. Jayapriya  
For M/s. Dheeraj Mani  
Willam  
For Corporate Legal  
Partners  
(9582333909)

ORDER

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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